

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 22nd MAY, 2023, 02:30 P.M.

TP No. 257/CB/2019, (CP (IB) No. 336/KB/2018)
 IA (IB) No. 140/CB/2023, IA (IB) No. 147/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Ashish Verma

Name of the Company	Nile Tradeers -Vs- Rukmani Infra Projects Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s)

Ms. Suranjana Chatterjee, Adv. (For Liq)

For Respondent (s)

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ORDER

IA (IB) No. 147/CB/2023:

Liquidator counsel present. This is an application filed for urgent listing and hearing of IA No. 140/CB/2023. Application Allowed, accordingly, IA No. 140/CB/2023, taken on Board today.

IA (IB) No. 140/CB/2023:

This is an application filed under Section 60(5) of IBC, 2016 for extension of 30 days of the liquidation period. The Liquidation Period expired on 03.05.2022. This application has been filed on 09.05.2023. The period between filing of the application and the listing of the matter requested to be excluded. In consideration of the submissions of the Counsel of the Liquidator, 30 days' time extended from today i.e., 22.05.2023, now the liquidation period expires on 22.06.2023. Thus, this application is Allowed.

Sd

Ashish Verma
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)